



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/3828/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the <sup>th</sup> 19 July, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/2071/2019, dtd. 06.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 08.07.2019, along with station leave permission, with your allotted vehicle, at your own cost, w.e.f. the morning of 07.07.2019 till the morning of 09.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/1991/3829/1 dated 19.07.19**

Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**  
Pdsn